

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 25.02.2021 (THURSDAY)

COURT OF CHAIRPERSON

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 890 of 2020	Union Bank of India Vs. Siripuram Developers Pvt. Ltd. & Ors.	Drishti Harpalani	Krishna Dev J.-R1 to R4 Satendra K. Rai-R5

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**